

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/539/ (IB)/2017
NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
NAME OF THE RESPONDENT(S) : VA TECH WABAG LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Mr. Ramakrishnan Viraraghavan } Counsel for Respondent
Senior Counsel for
M/s. G. Sivashankaran and
S. Sathya ganesan

G.S

2. S. KARTHIKEI BALAN
PREETHI. S. ARASU

Counsel for Petitioner

Preethi S. Arasu

ORDER

Counsel for both the parties present and submitted their arguments in part. We have also perused the documents. The matter is involving technicalities and without an expert, it is not possible for this Bench to arrive at any conclusion. Therefore, both the parties are directed to nominate the expert persons. i.e., engineers who will meet and determine in the light of the record and terms of the agreement and ^{arrive at} ~~remit~~ the outstanding amount, if any to be paid to the petitioner. ~~And~~ ^{The} report will be submitted to this bench. After filing the report, an appropriate order will be passed by this Bench. Four weeks time is given complete the process. Put up on 08.09.2017 at 10.30 A.M.

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S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)